

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No. 71/2015

this the 17th day of October, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

1. Bikram Singh, Retd. as Seed Analyst
Aged about 61 years
S/o Late Sh. Badan Singh
R/o RZ-K-54, Old Roshan Pura, Najafgarh, New Delhi.
2. Krishan Mathur, Retd. as Agronomist
Aged about 58 years
S/o Sh. Room Chand
R/o H.No. 300, Village – Majri, PO – Karala, Delhi.

...Applicants

(By Advocate : Mr. M.K. Bhardwaj)

Versus

1. Govt. of NCT of Delhi
Through Chief Secretary
Players Building, I.P. Estate, ITO, New Delhi.
2. The Principal Secretary-cum-Commissioner (Development)
Development Department
Govt. of NCT of Delhi
5/9, Under Hill Road, Delhi – 54.

..Respondents

(By Advocate : Mrs. Sangita Rai)

ORDER (ORAL)

Mr. S.N. Terdal :

Learned counsel for applicants submits that in identical matters, i.e., SLP Nos. 16839 – 16873 of 2017 are pending before Hon'ble Supreme Court. In view of the same, this OA is disposed of, leaving it open to the applicants to pursue the remedies depending on the judgment passed by Hon'ble Supreme Court in the aforesaid SLPs.

**(A.K. Bishnoi)
Member (A)**

/anjali/

**(S.N. Terdal)
Member (J)**